

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Civil Appeal No(s). 17434-17435/2017

JITENDRA JEET SINGH & ANR.

Appellant(s)

VERSUS

UNION OF INDIA THROUGH SECRETARY DEFENCE & ORS.

Respondent(s)

(FOR CONDONATION OF DELAY IN FILING ON IA 1/2017)

Date : 10-04-2018 These appeals were called on for hearing today.

For Appellant(s)

Ms. Tulika Singh, Adv.
Mr. Avinash Kumar, AOR

For Respondent(s)

Mr. A. Deb Kumar, Adv.
Ms. A. Deepa, Adv.
Mr. Mukesh Kumar Maroria, AOR

UPON hearing the counsel the Court made the following
O R D E R

Statement of case has not been filed. Stipulated time has expired.

Service is complete on respondent Nos.5 to 8 but none has entered appearance.

Respondent Nos.1 to 4 are duly represented. The Ld. Counsel for respondent Nos.1 to 4 submitted that they wish to file counter affidavit and undertake to file the same within four weeks.

Thereafter, Registry to process the matter for listing before the Hon'ble Court, as per rules.

KAPIL MEHTA
Registrar
10.4.2018

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